

Regarding purchasing of spectacle/spectacles for the Hon.ble Judges of Hon'ble High Court, Mumbai and their spouses and their family members dependent on them.

Government of Maharashtra

Law And Judiciary Department

Government Resolution No.HCT 5220/M.No. 41/D.four

Madam Cama Marg,

Hutatma Rajguru Chowk,

Mantralaya, Mumbai – 400032.

Reference : Government Resolution, Law and Judiciary Department,

bearing even Number dated 26/06/2020 and Corrigendum dated 29/06/2020.

GOVERNMENT RESOLUTION :-

Under this Government Resolution, the above referred Government Resolution, Law and Judiciary Department dated 26.06.2020 and Government Corrigendum dated 29/06/2020 are being superseded.

2. Now, under this Government Resolution, approval is being hereby granted to purchase spectacles/spectacle for the Hon'ble Judges of the Bombay High Court and their spouses and their family members dependent on the Hon'ble Judges, in the maximum limit of an amount of Rs.50,000/-(In words – Rupees fifty thousand only) every year jointly or severally and for the recurring expenditure to be incurred therefor.

3. The expenditure to be incurred therefor shall be debited under the Account Head "Demand No. J-1, 2014 Administration of Justice (00), 102 High Courts (01)(01) Judges (Mandatory)(2014 0065) 13 office expenditure" and shall be defrayed from the grant sanctioned for the concerned financial year.

4. While making the said purchases, the purchase policy being prescribed by the Government from time to time shall be complied with.

5. This Government Resolution is issued with the concurrence of the Finance Department received under it's Unofficial Reference No. 300/2020/Expenditure 5 dated 24/06/2020 and under the approval dated 10/07/2020 of the Competent Authority.

By Order and in the name of the Governor of Maharashtra.

Sd/-(illegible)

10/07/2020.

(Yogesh Ameta)

Legal Adviser and Joint Secretary,

Government of Maharashtra.

Copy,

The Registrar General, Bombay High Court, Mumbai.

Personal Assistant to the Hon.ble Chief Secretary, Mantralaya, Mumbai.

Registrar, Original Side, Bombay High Court, Mumbai.

Registrar, Appellate Side, Bombay High Court, Mumbai.